GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3513 TO BE ANSWERED ON 21ST DECEMBER, 2015

EXCLUSION OF ARECA NUT FROM NEGATIVE LIST OF ITEMS

3513. SHRI NALIN KUMAR KATEEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) the details of the commodities included in the negative list of items in various bilateral trade agreements signed by India with other countries;
- b) whether the Government has received any representation seeking exclusion of Areca nut in the future bilateral trade agreements of the country; and
- c) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (सीतारमण निर्मला श्रीमती)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) The list of all items, including commodities in the negative list of bilateral trade agreements is available in public domain at http://commerce.nic.in/MOC/international_trade_agreements.asp
- (b)&(c) The government has received representations from stakeholders such as "The Totgars' Co-operative Sale Society Limited" and "The Campco Limited" to place areca nut under the negative list of bilateral and regional trade agreements such as India-Sri Lanka Free Trade Agreement (ISLFTA), South Asian Free Trade Area (SAFTA), India-ASEAN and South Asian Association for Regional Cooperation (SAARC) treaty renewals in 2015. The representations have been duly considered with the government taking up the issue of stricter enforcement of rules of origin under these agreements. The Minimum Import Price of Areca nut has also been enhanced from Rs.110 per kilogram to Rs.162 per kilogram through the Foreign Trade Policy (FTP) Notification No. 10 dated 8.6.2015.